

21.10.2011

O.A. No. 430/2011

Hon'ble Shri S.P. Singh, Member (A)

Sri A.C. Mishra for applicant

Sri S. Verma is reported to be out of station. Sri B.B. Tripathi
brief holder of Sri S. Verma seeks adjournment.

List it on 4.11.2011 as fresh.

SPS
Member (A)

HLS

(2)

O.A. No. 430/2011

4.11.2011.

Hon'ble Shri S. P. Singh, Member (A)

List revised. There is nobody to represent on behalf of the applicant. From perusal of the file, it appears from Annexure-1 that earlier O.A. No. 219/2010 was dismissed finally and following order was passed on 9th November, 2010:

"List revised. Nobody is responding for the applicant. Learned counsel for the respondents Shri V. K. Khare is present. On the last occasion, one week's time was given to the applicant for filing R.A., but no RA has been filed."

Heard the learned counsel for the respondents and perused the material on record.

This O.A. was filed seeking a direction to the respondents Nos. 2 and 3 to make payment of overtime bills for several months amounting to Rs. 52,015/-.

From perusal of the Counter affidavit, it appears that the bills have already been passed under intimation to the applicant vide letter dated 20.8.2010 (Annexure C-1). It appears that probably on account of this fact, the applicant is no more interested in pursuing the case further. Be that as it may.

In view of the above, this O.A. stands finally dismissed. No costs."

Even now there is nobody to represent the applicant when the list is revised.

The O.A. is dismissed in default and for non-prosecution.

SPS
Member (A)

O.R.
Vakalatnama
has been filed
by Sri Ashok
Kumar, A.M.
on behalf of
respondents.
Vidya
13-11-12

vidya

Copy of Order
dated 04-11-2011
Recd
09-11-2011

16.12.2011.

O. A. No. 430/11

Hon'ble Shri S. P. Singh, Member (A)

On account of Reference at 11:15 A.M. due to sad demise of Late S.C. Dhasmana, Advocate, no time left.
List on 17.2.12.

SPS
Member (A)

vidya

17-2-12 List on 27-4-12.

(4)